

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.1442 of 1987
(W.P. No.4153 of 1982)

Praveen Singh Petitioner

Versus

Secretary, Ex-Officio Chairman, Export
Inspection Council/Agency, Ministry of
Commerce, New Delhi & Another. ... Respondents.

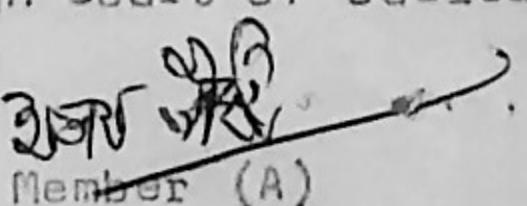
Hon.S.Zaheer Hasan, V.C.
Hon. Ajay Johri, A.M.

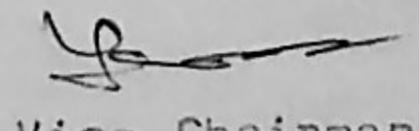
(By Hon.S.Zaheer Hasan, V.C.)

Writ Petition No.4153 of 1982 pending in
the Hon'ble High Court of Judicature at Allahabad
has been received on transfer to this Tribunal under
Section 29 of the Administrative Tribunals Act XIII
of 1985.

2. The petitioner Praveen Singh was appointed as
an Assistant Director in the Export Inspection Agency,
Calcutta. He has challenged the order of his
termination from service.

3. For want of notification under Section 14(2)
of the Administrative Tribunals Act this Tribunal has
no jurisdiction to decide this petition. So the
Writ Petition No.4153 of 1982 be retransmitted to the
Hon'ble High Court of Judicature at Allahabad.


Member (A)


Vice Chairman

Dated the 12th May, 1988.

RKM